



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-24/1989/463 IA

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.
To, Smti. Soneka Bora,
Special Judge, CBI, Addl. Court No. 1
Assam, Chandmari, Guwahati.

Dated Guwahati the 20th January, 2020.

Sub: **Restricted holiday, casual leave with station leave permission.**

Ref:- Your letter No. SPL/CBI-I/ESSTT/IV/21-2012/22/E dtd. 07.01.2020.

Madam,

With reference to the above, I am directed to inform you that, your prayer for restricted holiday on 17.01.2020 and casual leave on 18.01.2020 along with station leave permission from the evening of 10.01.2020 till the evening of 19.01.2020, has been ~~granted/rejected~~.

Special Judge, CBI and NIA, Assam, Chandmari, Guwahati and in his absence Special Judge, CBI, Assam, Addl. Court No.2, Chandmari, Guwahati and in his absence, Special Judge, CBI, Assam, Addl. Court No 3, Chandmari, Guwahati shall remain in charge of her office and Court

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

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Memo NO.HC.VII-24/89/464-IA, dated 20.1.20

Copy to:

1. Special Judge, CBI and NIA, Assam, Chandmari, Guwahati.
2. Special Judge, CBI, Assam, Addl. Court No.2, Chandmari, Guwahati.
3. Special Judge, CBI, Assam, Addl. Court No 3, Chandmari, Guwahati.
4. ✓ The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

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